

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 2464**

**TO BE ANSWERED ON THE 02<sup>ND</sup> JANUARY, 2018/ PAUSHA 12, 1939 (SAKA)**

**LAW AND ORDER IN CONCURRENT LIST**

**2464. DR. KULAMANI SAMAL:  
SHRI RAJENDRA AGRAWAL:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the Government has any proposal to include the provision of Law and order in the Concurrent List of the Constitution in order to strengthen the legal action against criminals involved in crime cases;**

**(b) if so, the details thereof;**

**(c) whether the Government has received any recommendation from NITI Ayog to move police and public order to the Concurrent List of the Seventh Schedule of the Constitution;**

**(d) if so the details thereof and the reasons therefor; and**

**(e) whether the Government has taken any decision in this regard and if so the details thereof?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (e): No such proposal is under consideration in the Ministry of Home Affairs.**

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